

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 12TH DAY OF FEBRUARY, 2001

Original Application No.136 of 2001

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.DAYAL, MEMBER (A)

Bhrigu nath Singh, aged about 53 years  
S/o Shri Radhe Krishna Singh, R/o Vill.  
Sikiya, P.O. Insarpeetha Patti, tehsil  
Sikandarpur, District Ballia.

... Applicant

(By Adv: Shri Rakesh Verma)

Versus

1. Union of India through the Secretary, Ministry of Communication (Department of Posts), New Delhi.
2. The Post Master General Gorakhpur Region, UP Circle Gorakhpur.
3. The Director Postal Services Gorakhpur Region Gorakhpur.
4. The Supdt. of Post Offices Ballia Division, Ballia
5. The Sub Divisional Inspector of Post Offices, North Bithlana Road, Ballia.

... Respondents

O R D E R (Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

By this OA u/s 19 of A.T.Act 1985 the applicant has expressed the grievance against the order dated 2.2.2001 by which Supdt. of Post Offices Ballia has directed that the entire postal distribution shall be done now by Extra Departmental Delivery Agent. The grievance of the applicant is that effect of this order shall be that he will be deprived of the emoluments which he was being paid

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for distribution work also since 1991 and it shall also amount to reversion. However, the applicant has not approached any superior departmental authority before coming to this Tribunal. The disadvantage claimed appears to be <sup>an</sup> indirect consequence of the impugned order.

Considering the facts and circumstances this OA is disposed of finally with the liberty to the applicant to approach Post Master General Gorakhpur Region, U.P.Circle, Gorakhpur and file a representation stating his grievance which has been said here. If the representation is filed within two weeks it shall be considered and decided within a month from the date of filing of the representation. No order as to costs.

MEMBER (A)

VICE CHAIRMAN

Dated: 12.2.2001

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